

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2144
ANSWERED ON:12.08.2011
IMPORT DUTY ON TEXTILE MACHINE
Devappa Anna Shri Shetti Raju Alias

Will the Minister of FINANCE be pleased to state:

- (a) the details of duties imposed on import of high tech textile machine;
- (b) whether any proposal to reduce such duty has been received by the Government; and
- (c) if so, the details thereof and action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) : Textile machinery in general attracts Basic Customs Duty @ 7.5%, Additional Duty of Customs @ 10% and Special Additional Duty (SAD) @ 4%. In addition, Education Cess and Secondary & Higher Education Cess of 2% & 1% respectively on the duties collected are also applicable. However, approximately 380 specified textile machines are charged to a concessional Basic Customs Duty @ 5%.
- (b) : No Such proposal has been received in the current financial year.
- (c) : Doesn't arise in view of the (b) above.